

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 14 of 2013 in
Appeal No. 236 of 2012

Dated : 26th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... **Review Petitioner/
Appellant(s)**

Versus

Raj West Power Ltd. & Ors. **...Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1

ORDER

As directed by this Tribunal, Mr. Bhandari, the learned counsel for the Review Petitioner is filing his written note today after serving copy on the other side.

Post the matter for further hearing on **10.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt